

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated the 25th June, 2024

No. HCM/1/96/BENCH/

The Hon'ble Chief Justice is pleased to constitute Single Bench Vacation court with the following Hon'ble Judge to take up urgent matters during the ensuing Summer Vacation starting from 9th July, 2024 to 16th July, 2024 as shown below:-

VACATION COURT

Date	Hon'ble Judge for Vacation Court
11 th July, 2024	Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui

Further, it is informed that urgent matter pertaining to Civil and Criminal which is sought to be listed before the Vacation Court may be allowed to be filed till 12:00 Noon of 10th July, 2024 (Wednesday). They shall be accompanied by separate applications for urgent listing before the Vacation Court clearly mentioning the reasons for urgency.

By Order etc.

Sd/-
(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Imphal, the 25th June, 2024

No. HCM/1/96/BENCH / 13407-26
Copy to:

1. The Principal Secretary to Hon'ble Chief Justice, High Court of Manipur.
2. The P.S to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Govt. of Manipur.
6. The P.S to Registrar General, High Court of Manipur.
7. The Govt. Advocate, Govt. of Manipur.
8. The Deputy Solicitor General of India.
9. The Registrar, Admin & Vigilance, High Court of Manipur.
10. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
11. The President, AMBA, Manipur. } *to the learned members*
12. All the Jt. Registrars, High Court of Manipur.
13. All the Deputy Registrars, High Court of Manipur.
14. All the Assistant Registrars, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.